

HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR

(Office of the Registrar General)

Subject: Sitting Roster of Judges in both wings of the High Court of Jammu & Kashmir from 28th June to 3rd October, 2021.

ORDER

No: 420 /RG

Dated: 22.06.2021

Hon'ble the Chief Justice has been pleased to issue the sitting Roster of Hon'ble Judges in both wings of the High Court of Jammu & Kashmir from 28th June, 2021 to 3rd October, 2021:

From 28th June to 1st August, 2021

Srinagar wing	Jammu wing
Hon'ble Mr. Justice Ali Mohammad Magrey	Hon'ble Mr. Justice Dhiraj Singh Thakur
Hon'ble Mr. Justice Tashi Rabstan	Hon'ble Mrs. Justice Sindhu Sharma
Hon'ble Mr. Justice Sanjeev Kumar	Hon'ble Mr. Justice Rajnesh Oswal
Hon'ble Mr. Justice Sanjay Dhar	Hon'ble Mr. Justice Vinod Chatterji Koul
	Hon'ble Mr. Justice Puneet Gupta
	Hon'ble Mr. Justice Javed Iqbal Wani

From 2nd August to 5th September, 2021

Srinagar wing	Jammu wing
Hon'ble Mr. Justice Ali Mohammad Magrey	Hon'ble Mr. Justice Tashi Rabstan
Hon'ble Mr. Justice Dhiraj Singh Thakur	Hon'ble Mr. Justice Sanjeev Kumar
Hon'ble Mrs. Justice Sindhu Sharma	Hon'ble Mr. Justice Rajnesh Oswal
Hon'ble Mr. Justice Vinod Chatterji Koul	Hon'ble Mr. Justice Sanjay Dhar
	Hon'ble Mr. Justice Puneet Gupta
	Hon'ble Mr. Justice Javed Iqbal Wani

From 6th September to 3rd October, 2021

Srinagar wing	Jammu wing
Hon'ble Mr. Justice Ali Mohammad Magrey	Hon'ble Mr. Justice Dhiraj Singh Thakur
Hon'ble Mr. Justice Tashi Rabstan	Hon'ble Mr. Justice Sanjeev Kumar
Hon'ble Mr. Justice Rajnesh Oswal	Hon'ble Mrs. Justice Sindhu Sharma
Hon'ble Mr. Justice Puneet Gupta	Hon'ble Mr. Justice Vinod Chatterji Koul
	Hon'ble Mr. Justice Sanjay Dhar
	Hon'ble Mr. Justice Javed Iqbal Wani

This is subject to any change/modification which may be needed for any exigency during this period.

By Order


(Jawad Ahmed)
Registrar General

No: 21118-36 /RG

Dated: 22.06.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr/Mrs Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar.
5. Registrar Computers, High Court of J&K, Srinagar.
6. Registrar Judicial, High Court of J&K, Srinagar/Jammu
.....for information and necessary action.
7. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
8. In-charge NIC for uploading the same on the official website of High Court of J&K.


Registrar General